

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 84

Dated Guwahati, the 24th November, 2010

It is for general information to all concerned that regarding arrangement for allotment of dedicated FAX to each Outlying Benches of the High Court as per decision taken at the meeting of the Registrars of the Principal Seat, Permanent Benches and the Deputy Registrar of Itanagar Bench regarding discussion on all outstanding issues / matters pertaining to Permanent Benches pending in the Principal Seat, held on 2nd Of November, 2010.

The following arrangement has been made: -

Sl. No.	Name of the State	FAX No.	Location	Responsible Officer / Person
1.	NAGALAND	0361-2735863	Chamber of the Registrar General	C.A. to the Registrar General
2.	MEGHALAYA	0361-2733439	Judges' Library	Shri P.K. Saikia, LRO (Judges Library)
3.	ARUNACHAL PRADESH	0361-2732541	Chamber of DR (B)	Shri I. Hussain, Dy. Registrar (Bench)
4.	MANIPUR & TRIPURA	0361-2734346	Correspondence Section	Shri N.G. Das, Asstt. Registrar (Correspondence & Statement)
5.	MIZORAM	0361-2735502	Appointment Section	Shri B.K. Bagchi, Asstt. Registrar (Appointment)

Moreover, if any of the FAX machine, mentioned above, goes out of order, the Outlying Benches may send their documents at the below mentioned FAX machine: -

Sl. No.	FAX No.	Location	Responsible Officer / Person
1.	0361-2735867	Protocol Section	Shri S.S.B. Singha, Asstt. Registrar (Protocol)

By Orders,

Sd/- P.K. Saikia,

REGISTRAR GENERAL

Memo No. HC. III - 36/2010/ 5247 – 5256 /G

Dated 24th November, 2010